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**IN THE HIGH COURT OF DELHI AT NEW DELHI**

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**RFA 77/2024**

**SMT. JAGJEET KAUR**

**.....Appellant**

Through: **Mr. Raghvendra Mohan, Advocate.**

**versus**

**SMT. PATVINDER KAUR**

**.....Respondent**

Through: **None.**

**CORAM:**

**HON'BLE MR. JUSTICE GIRISH KATHPALIA**

**ORDER**

**%**

**08.01.2025**

**[Physical Hearing/Hybrid Hearing (as per request)]**

**CM APPL. 70923/2024 (stay)**

1. In furtherance of last order, it is explained by learned counsel that the appeal (RFA 78/2024) against the preliminary decree is now listed on 21.04.2025.
2. Accordingly relist on 21.04.2025.

**GIRISH KATHPALIA, J**

**JANUARY 8, 2025/ry**

**[Click here to check corrigendum, if any](#)**